

IT

058354

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 10.07.2019

PROCEEDINGS

High Court Establishment – Sri. Arun Gopi, Plumber / Pump Operator, High Court
– resignation from the High Court Service – accepted - orders issued.

Read: Submission dated 25-06-2019 from the person concerned.

Order No. A6-35199/2017

Sri. Arun Gopi (PEN 848222), Plumber / Pump Operator, High Court, as per submission read above, has tendered resignation from the High Court Service in order to join the post of Plumber in the Kerala Water Authority. He has relinquished all his rights including lien in the High Court Service consequent on his resignation.

The resignation tendered by Sri. Arun Gopi, Plumber / Pump Operator, High Court is accepted and he is relieved of his duties in the High Court Service with effect from 10.07.2019 A.N.

(By Order)


K. Haripal
Registrar General

To

The person concerned (to be acknowledged on the O/C)
The Deputy Registrar in charge of 'J' Section, High Court.
The Assistant Registrar in charge of 'J' Section, High Court.
The Section Officer, 'J' Section, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The IT Section, High Court (for publishing in the High Court Website)
The A1, A3 & A4 Seats, High Court.
The Administrative Records Section, High Court (2 Copies).
The File / Stock File.